

**Government of Jammu and Kashmir
General Administration Department**

NOTIFICATION

Srinagar, the 5th, August, 2016

SRO- 255.- In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that following amendments be made in the Jammu and Kashmir Compassionate Appointment Rules, 1994, namely:-

In rule 5, after sub-rule(3), the following sub-rule shall be added, namely:-

“(4) Notwithstanding anything contained in provisos first and second to sub-rule (1) of rule 3 of these rules, spouse, unmarried son and unmarried daughter of a deceased Police Personnel/SPO who died as a result of militancy related incident may be considered for appointment in the Police Department under these rules by the General Administration Department on case to case basis subject to the condition that Director General of Police certifies that the said Police Personnel/SPO has been killed in a militancy-related incident. In case the applicant does not possess the required physical standards as per the Police Rules, he/she shall be considered for appointment against the post of Class-IV (Follower) in the Police Department.

Explanation: Only those cases which are pending on the date of the issuance of Notification SRO-255 of 2016 dated 05-08-2016, shall be considered in accordance with the said notification. However, the said notification shall not be applicable to the cases of the family member of the SPOs who have died in militancy related incidents prior to 01.10.2009.”

By order of the Government of Jammu and Kashmir.

Sd/-

(Gazzanfer Hussain)

Commissioner/Secretary to the Government

No. GDC-265/CM/2013-SRO

Dated 05-08-2016

1. Vice-Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development.
2. All Financial Commissioners.



3. Director, General of Police, J&K.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Governor.
6. All Principal Secretaries to Government.
7. Chief Electoral Officer, J&K.
8. Divisional Commissioner, Jammu/Kashmir.
9. Principal Secretary to the Chief Minister.
10. All Commissioners/Secretaries to the Government.
11. All Heads of Departments/Managing Directors.
12. All Deputy Commissioners.
13. Director, Information.
14. Director Estates.
15. Director Archives, Archaeology and Museums.
16. Secretary, J&K Public Service Commission.
17. Secretary, J&K Legislative Assembly/Council.
18. Secretary, J&K Services Selection Board.
19. General Manager, Government Press, Srinagar/Jammu.
20. Private Secretary to the Deputy Chief Minister.
21. Private Secretaries to all Cabinet Ministers/Ministers of State.
22. Private Secretary to the Chief Secretary.
23. PA to Commissioner/Secretary to Government, GAD.
24. Incharge website, GAD.
25. Stock file.

5.8.XVI
(Imteeaz Kacho)

Deputy Secretary to the Government